NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/14	TP 65/16 (RA 1/16)	Hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
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	966330931	8		
2.	Avinach. 13 9086054550	R1 & RIO		
3.	Pradup Louis	ah R2-7	Som	
4.	SURABHI. B. L 9901911636	R9	Sweated.	

Counsel for petitioner in RA 01/16 is present. He reported that written submissions have been filed in the Registry. Counsel for R-1 and 10 requested time to file written statement. Counsel for R-2-7 reported that written submissions are already filed.

Counsel for petitioner in RA 01/16 is directed to serve copy of the application on R-1,4 and 5.

R.A. 01/16 is therefore, listed for orders on 04.09.2018.

MEMBER (J)

MEMBER (T)